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CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

O.A. 210/523/2017

Date of decision : September 13th, 2019.

Coram: Dr. Bhagwan Sahai, Member (Administrative)
R.N. Singh, Member (Judicial).

Shri Surendra Singh Tomar
S/o Late Shri Jamadar Singh Tomar,
Executive Engineer (Construction),
Working under Chief Administrative
Officer (Construction), 6th Floor,
NA Building, Mumbai-400 201.

.. Applicant.

(By Advocate Shri S. K. Tripathi and Ms. Priyanka
Mehndiratta).

Versus

1. Union of India,
(Thorugh)
The Secretary,
Ministry of Railway,
Raisina Road Rail Bhavan,
New Delhi-110001.
2. General Manager,
Central Railway,
Chhatrapati Shivaji
Terminus, Mumbai-400 001.

.. Respondents.

(By Advocate Shri R. R. Shetty).

O R D E R (O R A L)
Per : R. N. Singh, Member (J)

Present.

1. Shri S. K. Tripathi along with Ms. Priyanka
Mehndiratta, learned counsels for the applicant.
2. Shri R. R. Shetty, learned counsel for the
respondents.

3. After arguing for some time, the learned counsels for the applicant seek permission to withdraw the OA with liberty to file better OA in accordance with law. Permission is granted. The applicant is also present in court.

4. In view of the above, the OA is dismissed as withdrawn with liberty as aforesaid. MA No.529/2017 also stands dismissed as withdrawn.

5. No order as to costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

V.

JD
16/9/19